



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/2270/2016 in RSA/287722/2016	JASHOP ALI and ANR, <b>Versus</b> SUFIA KHATUN and ANR,	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	DR.B AHMEDR-1 MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1)
	<b>WITH</b> RSA/287722/2016 (Filing Number)	JASHOP ALI and ANR <b>Versus</b> SUFIA KHATUN		
2	WP(C)/7140/2022	TINKU SOM <b>Versus</b> THE DIRECTOR GENERAL OF POLICE AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM
3	WP(C)/6314/2023	JAIN UDDIN AHMED <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> WP(C)/6277/2023	KHITISH CHANDRA RABHA <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> WP(C)/6297/2023	RENUKA DEVI <b>Versus</b> THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
6	WP(C)/7040/2023	JYOTSHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
14)	MR. H L MAURYA	05-02-2024	To	31-03-2024
15)	MR D K DAS	09-02-2024	To	16-02-2024



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[AT 11:00 AM]

BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Cont.Cas(C)/151/2017	DULAL AHMED MAZUMDAR and 7 ORS. <b>Versus</b> KUJENDRA DOLEY and 9 ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R-3&4)(R-5) MR.N HAQUE(R- 1&2) MR.A K AZAD(R- 3&4) MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(-5)
2	I.A.(Civil)/1477/2019 in MFA/260/2010	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. WAHID ALI and ANR.	MRS. S ROY	
3	Cont.Cas(C)/307/2023	RAJIB SARKAR <b>Versus</b> SANJIV SHYAM AND 2 ORS	MR. M DUTTA MS S DEV MS N RAI	
4	WP(C)/4642/2023	MASUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
5	WP(C)/5465/2023	M/S MAA MANOSHA TRADE COM. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, ELEM. EDU MR. T J MAHANTA (R-3) MR M CHOUDHURY MR. S ISLAM (r-5) MR A HAWARI (R-3) MR A HAWARI (R-3) SC, ASTBP
6	WP(C)/6276/2023	DR. JINTU SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U

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